

C.No.297/90

23/4/93

Hon. Mr. Justice U.C. Srivastava, V.C.

Hon. Mr. V.K. Seth, J.C.

Shri Arjun Bhargava, learned Counsel for the respondents states that the reversion order of the applicant has already been recalled and he has drawn our attention to counter affidavit in this behalf.

In view of the fact that the reversion order has been recalled, this application has become infructuous and as such it is dismissed as having become infructuous.

W.S.
Adv.


V.C.